

a Committee for the purpose which has yet to submit its Report.

(c) Yes, Sir; for the reason that economic analysis is considered an essential part of education for business and has direct relevance to optimisation in business decisions, business forecasting, investment appraisal and security analysis etc.

(d) All aspects will be taken into consideration by the University while taking a decision on the recommendations of the Committee.

Review of the Functioning of DDA

7884. SHRI RAM VILAS PASWAN: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether at any stage, a review of the functioning of DDA was made by any independent body with a view to seeing how far the Authority has been able to achieve the objectives for which it was set up under the DDA Act and the extent to which it has been able to cope with the rapid growth of the capital;

(b) if so, when and with what result; and

(c) the action taken by the Government thereon?

THE MINISTER OF PARLIAMENTARY AFFAIRS, WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) Yes, Sir.

(a) and (c). In pursuance of the recommendations of the Public Accounts Committee, Government of India set up in June, 1974, a Committee of Experts for assessing the work done by the Delhi Development Authority and to find out how far it had achieved the objectives for which it was set up. The Committee submitted its report to the Government on 31-3-1975. To consider and examine various recommendations/conclusions contained in the report, an Empowered Committee was set up by the Government in October 1975 which took final decisions on the recommendations con-

of Experts and submitted its report on 20-5-1976. The Government accepted the decisions of the Empowered Committee and communicated the same to various implementing agencies.

While the various decisions were under implementation, the new Government which was formed in March, 1977, set up a Committee of Experts (known as Baveja Committee) in October, 1977 for examining, in depth, the working of the Delhi Development Authority. The Committee submitted its report on 6th June, 1978. In view of the appointment of the Baveja Committee, the implementation of the final decisions of the earlier Committee of Experts appointed in 1974 was kept in abeyance. To consider and examine the observations/recommendations of the Baveja Committee, an Empowered Committee was set up in June, 1978 which took final decisions on the various observations / recommendations contained in the Report of the Baveja Committee. The Empowered Committee submitted its report to the Government on 20-8-1978. The final decisions contained in the report of the Empowered Committee, with suitable modifications, were communicated to the implementing agencies in Delhi on 2-1-79.

On a communication having been received from Delhi Administration in June, 1980 in regard to the difficulties in implementation of the decisions communicated on 2-1-1979, the matter is under correspondence with the Delhi Administration|Delhi Development Authority.

Solution to Housing Problems

7885. PROF. AJIT KUMAR MEHTA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that housing problem will be solved to a great extent if a scheme like the General Insurance Scheme for the Central Government Employees is introduced as

suggested by the Residents' Association (Regd.) Sector-I (Type II), R.K. Puram; and

(b) if so, when Government propose to launch that scheme in the larger interest of the allottees of Government accommodation?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH): (a) and (b). In view of the limited resources of the Government and competing demands of various sectors, the proposal submitted by the Residents' Association Sector-I (Type II), R.K. Puram, New Delhi, has not been found to be workable.

Automatic Telephone Exchange at Gaya (Bihar)

7886. SHRI SURAJ BHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Gaya in Bihar is a town of international fame which is visited by large number of Indian and foreign tourists and pilgrims for whom telephone is a necessity;

(b) whether there are more than two thousand local telephone connections in this town but no automatic telephone exchange has been set up there so far although the matter has been under consideration of the department for a long time; and

(c) if so, the progress made so far in this regard and the action proposed to be taken in future?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI KARTIK ORAON): (a) Yes, Sir.

(b) As on 30-9-80, Gaya manual exchange had a nominal capacity of 1680 lines with 1652 working connections and a waiting list of 53 applicants.

The department has been keen to replace all the manual exchanges in the country. However, this has not

been possible because of inadequate indigenous production of automatic switching equipment.

(c) Installation of an imported containerised Automatic exchange with a capacity of 3000 lines is under consideration for possible commissioning in 1984-85.

Exempting Farmers from Betterment Levies

7887. SHRI HANNAN MOLLAH: Will the Minister of IRRIGATION be pleased to state:

(a) whether Government are considering any proposal to exempt the peasants from betterment levies;

(b) if so, the decisions of Government thereon; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) to (c). The information is being collected and will be laid on the Table of the House.

SC/ST Employees at I.I.T., Madras

7888. SHRI THAZHAI M. KARUNANITHI: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to refer to the reply given to Unstarred Question No. 2785 on the 8th December, 1980 regarding finding of study re. observance of reservation orders for SC/ST at I.I.T. Madras; and state:

(a) whether the orders issued by Government of India providing reservations for Scheduled Castes/Scheduled Tribes at the time of recruitments, promotions and confirmations are being followed from the date of issue of these orders in Indian Institute of Technology, Madras;

(b) if not, what action has been taken to remove the backlog; and

(c) if implemented, the details thereof, cadre-wise?